

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 05.12.2014

Court No. : 5

Item No. : 54

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 32236 OF 2014
WITH PRAYER FOR INTERIM RELIEF

STATE OF U.P. & ORS.

...PETITIONER(S)

VERSUS

RAM KRISHNA SONI

...RESPONDENT(S)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 04.12.2014 when the Court was pleased to pass the following Order:

“Let this matter to be listed along with the record of
SLP(C) No. 1979 of 2003 on 05.12.2014.”

It is submitted for the kind information of the Hon'ble Court that the SLP paper books & file of SLP(C) No. 1979 of 2003 have been weeded out after due preservation as per rules. However, the only remaining part of SLP file is placed below for the kind perusal of the Hon'ble Court.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 5th day of December, 2014.

ASSISTANT REGISTRAR

Copy to:

Mr. Gaurav Dhingra, Advocate

ASSISTANT REGISTRAR

vs